

LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

No. 8184]

[Monday, February 26, 2024/ Phalguna 7, 1945 (Saka)

No. 8184

Public Accounts Committee

Presentation of the 124th to 138th Reports of Public Accounts Committee (2023-24)

Members are informed that Shri Adhir Ranjan Chowdhury, Chairperson, Public Accounts Committee (2023-24) presented the 124th to 138th reports (in English) of the Committee on the following subjects to the Speaker, Lok Sabha on Friday, the 23rd February, 2024: -

Sl No.	Report(s)
1.	124 th Report on Construction of toilets in schools by CPSEs
2.	125 th Report on Rejuvenation of River Ganga (Namami Gange)
3.	126 th Report on Avoidable Payment due to Non-Charging of Service Tax/GST from the Passengers
4.	127 th Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 46 th Report (16 th Lok Sabha) on Implementation of Public Private Partnership Project at Chhatrapati Shivaji International Airport, Mumbai
5.	128 th Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 71 st Report (17 th Lok Sabha) on Implementation of USOF Project (Phase - I) to Provide Mobile Services in Areas Affected by Left Wing Extremist
6.	129 th Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 93 rd Report (15 th Lok Sabha) on Performance of Civil Aviation in India
7.	130 th Report on Pradhan Mantri Ujjawala Yojana
8.	131 st Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 39 th Report (17 th Lok Sabha) on Failure to implement Scheme objectives on disbursement of Capital Subsidy
9.	132 nd Report on Derailment in Indian Railways

10.	133 rd Report on Short Closure of Electrification Works due to Incomplete Pre-Requisite Works: South East Central Railway
11.	134 th Report on Infructuous Expenditure on Creation of Mid-Life Rehabilitation Facilities at Parel Workshop: Central Railways
12.	135 th Report on Action Taken by the Government on Observation/Recommendations of PAC contained in their 70 th Report on Failure to Implement Ministry of Railways Order resulted in Damage to Railway Cables: South Eastern Railway and West Central Railway
13.	136 th Report on Grant of Concession without the support of Declaration in Form 'F'
14.	137 th Report on Action Taken by the Government on Observation/Recommendations of PAC contained in their 66 th Report on Excesses over Voted Grants and Charged Appropriations (2020-21)
15.	138 th Report on Evasion of Tax Due to Suppression of Sales

2. The Speaker has ordered printing, publication and circulation of the above-mentioned Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.

UTPAL KUMAR SINGH
Secretary General